

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
STARRED QUESTION NO.†*121

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

MISSING WOMEN AND CHILDREN

†*121. SHRI RAJAN VICHARE:
SHRIMATI KRISHNA RAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of missing women and children/kids have been reported over a period of time, if so, the details thereof and the number of such cases registered, women/children traced/untraced during each of the last three years and the current year, State/UT-wise, including Maharashtra;

(b) whether the Supreme Court and the High Court of Delhi has recently given any direction on missing children and if so, the details thereof along with the reaction of the Government thereon;

(c) the details of advisories issued to the States; and

(d) the measures taken in consultation with the State Governments to trace all missing women and children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. †*121 FOR 08.12.2015

(a): Yes Madam. As per information provided by the National Crime Records Bureau(NCRB), the number of women and children missing/traced/untraced during the last three years and current year State-wise is given at Annexure I & II respectively.

(b): The Supreme Court while adjudicating in Writ Petition (Civil) 75 of 2012, Bachpan Bachao Andolan vs. UoI recently on 6th November 2015 advised for reconciliation of missing persons data maintained by the National Crime Records Bureau (NCRB) and early finalization of the Standard Operating Procedure (SOP) for tracing out missing children. NCRB has since then reconciled the data received from the State Crime Record Bureaus (SCRB). The Ministry of Women and Child Development has prepared a draft SOP and has initiated the process of consultation with key stakeholders.

Delhi High Court in the W.P.(CRL) 869/1998 dated 20.11.2015 in their order advised the Delhi Government to place on record a comprehensive affidavit within three weeks time giving full data with regard to the missing and recovered children during the last 4 years and also to indicate whether any software is being used by the Delhi Police to identify and match photographs of the missing children with the children in Children Homes all over the country. Government of India is of the view that the 'TrackChild' software should have the capability of matching photographs of the missing children with children in the shelter homes all over the country which will speed up identification of such missing children. The Ministry of Women & Child Development has already advised the National Informatics Centre (NIC) to incorporate such functionality in 'TrackChild'.

(c): The Ministry of Home Affairs (MHA) has issued two major advisories regarding the missing children and seven advisories related to trafficking in persons including women during the last five years which are available in the website of the Ministry of Home Affairs at www.mha.nic.in as well as the website <http://stophumantrafficking-mha.nic.in/>. In addition, a comprehensive advisory on crimes against women has also been issued on 12th May 2015.

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(d): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility for prevention, detection, registration, investigation and prosecution of crime lies with the States/UT Administrations. However, the Government of India attaches highest priority to the issue of missing women and children and has taken the following key measures;

(i) The Criminal Law (Amendment) Act 2013 has been enacted which has comprehensively defined the offence of Human Trafficking and also enhanced punishment for such crime.

(ii) A comprehensive scheme for strengthening the enforcement of Law against trafficking in persons has been sanctioned since 2010-2011 by the Ministry of Home Affairs wherein 225 Anti Human Trafficking Units (AHTU) have been setup throughout the country.

(iii) MHA has approved setting up 150 specialized Investigative Units on crimes against women (IUCAW) in States/UTs with 50:50 fund sharing.

(iv) The Ministry of Women and Child Development has developed a national portal called 'TrackChild' to track missing and found children.

(v) The Ministry of Home Affairs advised the States and UTs to take up a month long campaign titled 'Operation Smile' in January 2015 and 'Operation Muskan' in July 2015 leading to rescue of 9,146 and 19,742 missing children respectively.

(AS ON 30.11.2015)

TOTAL NO. OF WOMEN MISSING (M)TRACED(T)/UNTRACED (U)STATE-WISE FOR THE YEAR 2012-15

STATE	2012			2013			2014			2015 (upto Sept.)		
	M	T*	U*	M	T*	U*	M	T*	U*	M	T*	U*
A & N ISLANDS	(16)49	43	22	(22)44	42	24	(24)41	38	27	(27)43	29	41
ANDHRA PRADESH	(567)2120	1877	810	(810)2576	2311	1075	(1075)2785	2420	1440	(1440)2439	940	2939
ARUNACHAL PRADESH	(NIL)25	24	1	(1)15	4	12	(12)1	1	12	(12)29	11	30
ASSAM	(1423)1829	755	2497	(2497)1439	531	3405	(3408)1608	725	4288	(4288)1597	616	5269
BIHAR	(579)166	48	697	(697)91	11	777	(777)NR	NR	777	(777)NR	NR	777
CHANDIGARH	(105)141	107	139	(139)100	60	179	(179)133	80	232	(232)122	55	299
CHHATTISGARH	(1456)4228	3773	1911	(1911)3895	3360	2446	(2446)4100	3297	3249	(3249)3365	1343	5271
D & N HAVELI	(4)9	7	6	(6)21	14	13	(13)15	9	19	(19)21	12	28
DAMAN & DIU	(32)21	16	37	(37)30	17	50	(50)22	14	58	(58)17	7	68
DELHI	(2265)4993	3935	3323	(3323)6683	5059	4947	(4947)7491	5070	7368	(7368)4073	1845	9596
GOA	(142)290	245	187	(187)341	297	231	(231)320	268	283	(283)198	111	370
GUJARAT	(924)5163	4741	1346	(1346)5567	4803	2110	(2110)5755	4767	3098	(4008)4543	1801	5840
HARYANA	(1971)1366	607	2730	(2730)1206	650	3286	(3286)1706	984	4008	(4008)1562	581	4989
HIMACHAL PRADESH	(112)829	731	210	(210)750	663	297	(297)604	497	404	(404)401	155	650
JAMMU & KASHMIR	(890)697	656	931	(931)762	686	1007	(1007)853	697	1163	(1163)647	275	1535
JHARKHAND	(167)307	179	295	(295)324	208	411	(411)262	178	495	(495)NR	NR	495
KARNATAKA	(1368)6399	5982	1785	(1785)6785	6281	2289	(2289)7119	6428	2980	(2980)5468	2348	6100
KERALA	(538)2750	2611	677	(677)2884	2779	782	(782)3134	2972	944	(944)3025	2622	1347
LAKSHADWEEP	NIL	NIL	NIL	NIL	NIL	NIL	1	1	NIL	NIL	NIL	NIL
MADHYA PRADESH	(NIL)12701	11508	1193	(1193)13603	10528	4268	(4268)14920	11223	7965	(7965)7413	3607	11771
MAHARASHTRA	(3080)17381	17388	3073	(3073)20559	18895	4737	(4737)21899	18612	8024	(8024)17892	9288	16628
MANIPUR	(NIL)53	51	2	(2)45	45	2	(2)53	54	1	(1)28	25	4
MEGHALAYA	(18)62	63	17	(17)83	75	25	(25)95	66	54	(54)76	43	87
MIZORAM	(1)3	3	1	(1)1	1	1	(1)2	2	1	(1)3	2	2
NAGALAND	(27)42	21	48	(48)38	8	78	(78)67	22	123	(123)34	12	145
ODISHA	(3042)4032	2589	4485	(4485)4175	2507	6153	(6153)4439	2129	8463	(8463)3243	573	11133
PUDUCHERRY	(12)75	67	20	(20)136	125	31	(31)117	92	56	(56)68	50	74
PUNJAB	(1076)939	524	1491	(1491)798	476	1813	(1813)992	520	2285	(2285)756	74	2967
RAJASTHAN	(1211)4636	4417	1430	(1430)5223	4703	1950	(1950)5832	5043	2739	(2739)4629	1874	5494
SIKKIM	238	113	125	(125)285	48	362	(362)228	19	571	(571)207	113	665
TAMIL NADU	(1380)3574	3148	1806	(1806)4003	3741	2068	(2068)5261	4808	2521	(2521)4978	2746	4753
TELANGANA	-	-	-	(NC)3818	1602	2216	(2216)4325	1846	4695	(4695)4100	1961	6834
TRIPURA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
UTTAR PRADESH	(960)1757	1263	1454	(1454)2135	1426	2163	(2163)2256	1199	3220	(3220)1997	610	4607
UTTARAKHAND	(355)500	364	491	(491)205	195	501	(501)270	181	590	(590)268	96	762
WEST BENGAL	(NIL)3914	1033	2881	(2881)15682	5790	12773	(12773)16266	5253	23786	(23786)NR	NR	23786
ALL INDIA	81289	68889	36121	104302	77941	62482	112972	79515	95939	73242	33825	135356
	(23721)			(36121)			(62482)			95939		

(AS ON 30.11.2015)

TOTAL NO. OF CHILDREN MISSING (M)TRACED(T)/UNTRACED (U)STATE-WISE GENDER-WISE FOR THE YEAR 2012-15

S.NO.	STATE/UT	GENDER	2012			2013			2014			2015(UPTO SEPT.)		
			M	T*	U*	M	T*	U*	M	T*	U*	M	T*	U*
1	A&N ISLANDS	MALE	(2)14	14	2	(2)13	13	2	(2)11	11	2	(2)9	7	4
		FEMALE	(2)24	24	2	(2)22	21	3	(3)17	17	3	(3)29	24	8
2	ANDHRA PRADESH	MALE	(281)727	663	345	(345)766	709	402	(402)858	754	506	(506)615	279	842
		FEMALE	(258)1373	1319	312	(312)1365	1330	347	(347)1423	1320	450	(450)1128	543	1035
3	ARUNACHAL PRADESH	MALE	(13)30	28	15	(15)12	8	19	(19)NIL	NIL	19	(19)23	3	39
		FEMALE	(25)64	52	37	(37)23	11	49	(49)35	20	64	(64)68	27	105
4	ASSAM	MALE	(804)772	330	1246	(1246)618	275	1589	(1589)569	275	1883	(1883)482	266	2099
		FEMALE	(1077)1437	648	1866	(1866)929	375	2420	(2420)1006	518	2908	(2908)766	434	3240
5	BIHAR	MALE	(NR)833	338	495	(495)632	792	335	(335)1238	955	618	(618)NR	NR	618
		FEMALE	(NR)633	231	402	(402)859	503	758	(758)712	532	938	(938)NR	NR	938
6	CHANDIGARH	MALE	(23)68	63	28	(28)69	57	40	(40)52	49	43	(43)48	40	51
		FEMALE	(40)75	69	46	(46)131	106	71	(71)112	100	83	(83)121	75	129
7	CHHATTISGARH	MALE	(221)1051	1035	237	(237)902	860	279	(279)712	685	306	(306)554	322	538
		FEMALE	(227)2283	2260	250	(250)2005	1961	294	(294)1064	1049	309	(309)1172	586	895
8	D&N HAVELI	MALE	(1)4	4	1	(1)4	4	1	(1)4	4	1	NIL	NIL	NIL
		FEMALE	(1)8	8	1	(1)6	6	1	(1)8	6	3	(3)1	1	3
9	DAMAN & DIU	MALE	(3)9	9	3	(3)7	7	3	(3)4	4	3	(3)11	10	4
		FEMALE	(6)8	8	6	(6)2	1	7	(7)9	3	13	(13)8	7	14
10	DELHI	MALE	(1028)2592	2212	1408	(1408)3316	2882	1842	(1842)3406	2720	2528	(2528)1714	942	3300
		FEMALE	(1130)2692	2248	1574	(1574)3919	3191	2302	(2302)4166	2972	3496	(3496)2162	1065	4593
11	GOA	MALE	(16)92	91	17	(17)58	56	19	(19)23	23	19	(19)7	3	23
		FEMALE	(10)112	108	14	(14)75	76	13	(13)36	33	16	(16)13	9	20
12	GUJARAT	MALE	(173)1309	1254	228	(228)845	795	278	(278)653	597	334	(334)415	221	528
		FEMALE	(277)2247	2130	394	(394)1511	1410	495	(495)1079	959	615	(615)749	330	1034
13	HARYANA	MALE	(837)722	402	1157	(1157)546	330	1373	(1373)645	430	1588	(1588)669	297	1960
		FEMALE	(582)489	269	802	(802)472	302	972	(972)645	397	1220	(1220)632	272	1580
14	HIMACHAL PRADESH	MALE	(21)163	157	27	(27)118	116	29	(29)70	66	33	(33)37	20	50
		FEMALE	(8)179	171	16	(16)112	115	13	(13)90	77	26	(26)60	29	57
15	JAMMU & KASHMIR	MALE	(243)202	197	248	(248)201	206	243	(243)232	256	219	(219)68	44	243
		FEMALE	(204)203	212	195	(195)233	234	194	(194)204	220	178	(178)55	27	206
16	JHARKHAND	MALE	(NR)605	444	161	(161)645	428	378	(378)581	343	616	(616)NR	NR	616
		FEMALE												
17	KARNATAKA	MALE	(476)2083	1949	610	(610)1898	1812	696	(696)1817	1666	847	(847)1271	633	1485
		FEMALE	(416)2125	2030	511	(511)1671	1644	538	(538)1208	1140	606	(606)768	379	995
18	KERALA	MALE	(88)468	447	109	(109)510	488	131	(131)519	498	152	(152)593	510	235
		FEMALE	(95)599	575	119	(119)709	659	169	(169)702	656	215	(215)621	523	313
19	LAKSHADWEEP	MALE	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		FEMALE	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	MADHYA PRADESH	MALE	(NR)3763	3534	229	(229)3618	3278	569	(569)2356	2269	656	(656)1013	812	857
		FEMALE	(NR)6246	5699	547	(547)5737	4787	1497	(1497)4691	4151	2037	(2037)2901	1963	2975
21	MAHARASHTRA	MALE	(1421)6296	5904	1813	(1813)5874	5109	2578	(258)4808	4074	3312	(3312)1259	783	3788
		FEMALE	(1294)9147	8490	1951	(1951)9460	8042	3369	(3369)8286	6927	4728	(4728)1684	1045	5367
22	MANIPUR	MALE	(NIL)25	21	4	(4)17	18	3	(3)13	14	2	(2)19	16	5
		FEMALE	(NIL)23	23	NIL	(0)21	20	1	(1)19	20	NIL	15	15	NIL
23	MEGHALAYA	MALE	(8)86	82	12	(12)66	61	17	(17)53	47	23	(23)58	38	43
		FEMALE	(10)94	92	12	(12)83	72	23	(23)81	75	29	(29)71	39	61
24	MIZORAM	MALE	(NIL)1	1	NIL	(NIL)NIL	NIL	NIL	(NIL)2	2	NIL	5	5	NIL

		FEMALE	(NIL)12	11	1	(1)1	1	1	(1)5	4	2	(2)2	1	3
25	NAGALAND	MALE	(84)80	53	111	(111)78	43	146	(146)80	37	189	(189)39	21	207
		FEMALE	(79)93	50	122	(122)90	44	168	(168)105	48	225	(225)62	33	254
26	ORISSA	MALE	(478)977	850	605	(605)743	691	657	(657)414	333	738	(738)365	167	936
		FEMALE	(1125)2357	1937	1545	(1545)1903	1724	1724	(1724)835	678	1881	(1881)886	344	2423
27	PUDUCHERRY	MALE	(7)19	16	10	(10)24	23	11	(11)19	18	12	(12)23	20	15
		FEMALE	(3)30	29	4	(4)47	47	4	(4)43	39	8	(8)34	34	8
28	PUNJAB	MALE	(368)396	299	465	(465)306	273	498	(498)403	323	578	(578)150	34	694
		FEMALE	(151)227	179	199	(199)306	281	224	(224)275	216	283	(283)267	71	479
29	RAJASTHAN	MALE	(363)1343	1308	398	(398)1088	1010	476	(476)926	870	532	(532)713	384	861
		FEMALE	(364)2334	2270	428	(428)1635	1626	437	(437)1181	1108	510	(510)1186	580	1116
30	SIKKIM	MALE	(NIL)146	146	NIL	(NIL)48	48	NIL	(NIL)51	48	3	(3)36	25	14
		FEMALE	(NIL)132	132	NIL	(NIL)76	72	4	(4)48	45	7	(7)49	37	19
31	TAMILNADU	MALE	(476)1018	972	522	(522)1051	1069	504	(504)1176	1138	542	(542)1027	629	940
		FEMALE	(603)1813	1864	552	(552)2012	2011	553	(553)2197	2202	548	(548)2264	1471	1341
32	TELANGANA	MALE	-	-	-	(NC)1403	639	764	(764)1373	772	1365	(1365)1599	876	2088
		FEMALE	-	-	-	(NC)2230	997	1233	(1233)2188	1013	2408	(2408)1894	880	3422
33	TRIPURA	MALE	(NIL)144	144	NIL	(NIL)136	135	1	(1)119	118	2	(2)594	224	372
		FEMALE	(NIL)423	422	1	(1)350	347	4	(4)327	326	5	(5)42	40	7
34	UTTAR PRADESH	MALE	(554)2174	1973	755	(755)1924	1767	912	(912)1359	1134	1137	(1137)1179	652	1664
		FEMALE	(284)1496	1309	471	(471)1492	1306	657	(657)958	750	865	(865)991	509	1347
35	UTTARAKHAND	MALE	(125)312	286	151	(151)181	159	173	(173)164	160	177	(177)178	94	261
		FEMALE	(65)240	225	80	(80)101	93	88	(88)143	126	105	(105)145	79	171
36	WEST BENGAL	MALE	(NR)13089	12432	657	(657)12800	12255	1202	(1202)11617	10913	1906	(1906)NR	NR	1906
		FEMALE												
	GRAND TOTAL		80831	72752	24529	80105	69831	34803	70225	59353	45675	35618	19849	61444
			(16460)			(24529)			(34803)			(45675)		

1. THE FIGURES MENTIONED IN THE () ARE THE BACKLOG OF PREVIOUS YEAR.

2. NR STANDS FOR DATA NOT RECEIVED

3. NIL STANDS FOR NO CHILDREN MISSING

4. N.C. STANDS FOR STATE NOT CREATED